

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. CA(A) Merger & Amalgamation/45/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - Halliburton India Operations
Private Limited**

Section: 230-232, Sec 234 of the Companies Act, 2013

ORDER

Adv. Dhritiman Rhattacharyya, Adv. Deeti Ojha i/b Adv. Shreyas Patel appeared for the Petitioner/Applicant. List this matter on **06.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)